NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/183/ (IB)/2017

NAME OF THE PETITIONER(S)

: MAYUR FLOORINGS LTD

NAME OF THE RESPONDENT(S)

: BINNY LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Plespandant "
Mayur Floorings Ital

Dirny himite (get) Siff Sivafandi Siff

ORDER

Counsel for Petitioner present. As seen from the record, the direction was given on 05.06.2017 to the Petitioner for making compliance with the provisions of section 9(3)(b)and(c) of I&B Code, 2016, but the compliance has not been made. Therefore, the petition abates and the same is dismissed with the liberty to the Petitioner to file fresh, if so desired.

I - witalouter .

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

ghk

(CH. MOHD, SHARIEF TARIO) MEMBER (JUDICIAL)